



**HEAD OFFICE**  
**Uttarakhand Pollution Control Board**  
 “Gaura Devi Paryavaran Bhawan”  
 46-B, I.T. Park, Sahastradhara Road,  
 Dehradun (Uttarakhand)

**BEFORE THE HON’BLE NATIONAL GREEN TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI**

**Action Taken Report in compliance of order dated 08.02.2023 and 08.08.2023 passed by the Hon’ble National Green Tribunal, Principal Bench, New Delhi in the matter of O.A. No. 561 of 2022 titled as “Urvashi Shobhna Kachari Versus Union of India & Ors.”.**

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**Place:** Dehradun  
**Date:** 29.08.2023

  
 Dr. Rajendra Singh  
 Scientific Officer  
 Uttarakhand Pollution Control Board  
 Gauradevi Paryavaran Bhawan  
 46-B, IT Park, Sahastradhara Road,  
 Dehradun (Uttarakhand)

**ACTION TAKEN REPORT**  
**Original Application No. 561 of 2022**

In the matter of:

Urvashi Shobhna Kachari ..... Applicant

**Versus**

Union of India & Ors. .... Respondent

**I. BACKGROUND**

1. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 561 of 2022, Urvashi Shobhna Kachari Versus Union of India ) Ors. issued following directions on 08.02.2023:

xxx.....xxx.....xxx

*6. Accordingly, we allow this application and direct the State to forthwith take effective remedial measures in the matter. A joint Committee of Chief Secretary, Uttarakhand, Additional Chief Secretary, Environment and Forest, Uttarakhand, DGP, Uttarakhand, Director, G.B. Pant National Institute of Himalayan Environment & Sustainable Development, Director, Wildlife Institute of India, Dehradun, District Magistrates, Rudraprayag and Uttarkashi, Chairmen, Zila Panchayats, Rudraprayag and Uttarkashi Districts may meet within 15 days from today to take stock of the situation and prepare road map. The Committee will be free to meet online/offline, to undertake site visits and interact with stakeholders. The action plan may inter alia include limiting number of vehicles, type of vehicles, number of tourists, number of mules, consistent with the carrying capacity of eco-sensitive area. It may review and plan infrastructure for waste management, disposal of dead mules and other measures for protection of flora and fauna, safety precautions, installing locations for CCTV cameras, monitoring mechanism, control room, developing an appropriate mobile App, preparing SOP and display boards of do's and don'ts, demarcation of areas where activities incompatible with environment are prohibited/regulated, sources of funds to sustain regulatory measures, traffic management at suitable locations, compliance of environment norms including Water Act, Air Act and EP Act, imparting awareness and education on environmental issues to the tourists, inhabitants and operators. The action plan may also include discouraging use of food and products packed in non-biodegradable packaging material,*

*encouraging depositing waste at designated places, involving citizens – the youth, house-wives and senior citizens in guiding tourists in maintaining cleanliness and hygiene. The taxi drivers and bus drivers may also be involved in creating awareness among the tourists. The execution of action plan may be duly monitored in the light of experience gained, the plan may be revised periodically every seasons or as per need. Waste processing/management facilities for biodegradable and nonbiodegradable waste may be set up at appropriate locations which may be set up on contract basis or otherwise, using best practices on the subject. Requisite funds be allocated at district and gram panchayat level for execution of action plan which may be monitored at District Magistrate level and finally supervised by the Chief Secretary.*

xxx.....xxx.....xxx

2. In compliance of above said order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 08.02.2023, a meeting under the Chairmanship of Chief Secretary, Government of Uttarakhand was held on dated 31.03.2023. Copy of Minutes of Meeting held on 31.03.2023 is enclosed as **Annexure-1**.

## II. COMPLIANCE STATUS

In compliance of above said order of the Hon'ble NGT and subsequently meeting held under the Chairmanship of Chief Secretary, the concerned District Magistrate has submitted its compliance status. Point wise compliance is given as below:

### 1. Kedarnath Track & Hemkund Sahib Track

Action Points	Action Taken	
	Kedarnath Track	Hemkund Sahib Track
<b>Limiting Number of vehicles and type of vehicles</b>	The Uttarakhand Government has made mandatory provisions of online registration of pilgrims/tourists who are coming to the Chardhams. Once the registration process is complete, pilgrims are assigned unique QR codes for further verification.	
<b>Restricting number of tourists especially during the peak season</b>	In order to facilitate smooth operation of the Chardham Yatra, daily weather forecasts are also published and are being broadcasted through electronic and print media on a regular basis.	

	<p>Prior registration process would limit the numbers of pilgrims/tourists as well as number of vehicles on the Chardham routes. Appropriate parking space is being earmarked for parking of vehicles at various locations.</p>	
<p><b>Restricting the number of equine/mules based on carrying capacity study</b></p>	<p>Considering the total length of track i.e. 19 Km., the number of equines/mules have been restricted to 5000 nos. Out of which, 4000 nos. are for pilgrims and 1000 nos. are for luggage.</p>	<p>Based on total length of track i.e. 15 Km., the number of equines/mules have been restricted to 1050 nos.</p>
	<p>Following arrangement has been made for operation of equines/mules:</p> <ul style="list-style-type: none"> <li>▪ SOP has been issued by Animal Husbandry Department for operation and management of equines/mules.</li> <li>▪ Mandatory requirement of health check-up and ear tag with details of equines/mules.</li> <li>▪ Galanders negative report of equine/mule is mandatory before operation on the yatra track.</li> <li>▪ No sick equines will be permitted to operate on the yatra routes.</li> <li>▪ Provisioning of veterinary doctors at permanent/ temporary shelters of equines/mules.</li> <li>▪ Provision of a minimum of one week acclimatization period to be given to equines.</li> <li>▪ Ensuring the availability of temporary shelters, lukewarm water and fodder for equines at intermittent distance along the yatra routes.</li> </ul>	
<p><b>Review and plan infrastructure for waste management</b></p>	<p>QR code based Deposit Refund System (DRS) for water bottles have been introduced in the Yatra route in order to ensure traceability and recycling of plastic water bottles.</p>	<p>QR code based Deposit Refund System (DRS) for water bottles have been introduced in the Yatra route in order to ensure traceability and recycling of plastic water bottles.</p>
	<p>Urban Local Bodies (ULBs) falling in the Yatra Route, are</p>	<p>Jila Panchayat, Chamoli has engaged the Eco</p>

	<p>taking care of solid waste management, however, area other than ULBs, Zila Panchayat, Rudraprayag have made necessary arrangement for solid waste management</p> <p>The District Administration has engaged Sulabh International for waste management (dry and wet waste) and upkeep of toilets.</p> <p>About 336 Safai workers and 30 Supervisors have been deputed for waste management.</p> <p>Arrangements have also been made for collection and disposal of equines/mules dung. Dung disposal sites are identified.</p>	<p>Development Committee (EDC), Bhundar for management of dry and wet waste. The collected dry waste will be sent to Pulna for compaction.</p> <p>Provision of waste bins at distances of 100 meters have been made.</p> <p>Arrangements have been made for collection and disposal of equines/mules dung. Dung disposal sites are identified.</p>
<b>Fast disposal of dead mules and other measures for protection of flora and fauna</b>	<p>In case of death of equines, post-mortem is to be conducted within 24 hours by the concerned Veterinary Officer and carcass will be buried as per SOP by the designated agencies.</p> <p>Monitoring of cruelty towards animals will be done through the members of District Society for Prevention of Cruelty to Animals.</p>	
<b>Safety precautions and determining CCTV camera locations</b>	<p>19 CCTV cameras have been provided between Sonprayag to Shri Kedarnath Mandir. Access to cameras has been provided to designated offices and Nodal/Sub-nodal Officers have been appointed.</p>	
<b>Preparing SoP and display boards with Dos and Don'ts</b>	<p>Display boards have been provided at various locations between Sirobagad to Shri Kedarnath Dham.</p>	<p>Provisions of display/signage boards have been made.</p>

<p><b>Demarcation of areas where activities incompatible with environment are prohibited/regulated</b></p>	<p>Areas have been identified for activities which are incompatible with the environment.</p> <p>Trekking along the wildlife protected areas and reserved areas is restricted with proper waste disposal and penalty provision in case of violation reported.</p>	<p>Areas have already been identified for restricted activities in the Nanda Devi National Park and Valley of Flowers. A local voluntary organization, namely- Vikas Samiti, Bhundar is engaged in environment protection related activities in the areas.</p>
<p><b>Monitoring mechanism and establishing control room</b></p>	<p>Sector and Assistant Sector Officers have been appointed from concerned departments along the Yatra route. In case of no response from the concerned departmental nodal officer, the contact details of District Disaster Management Officer and Nodal Officer, Yatra have been provided.</p>	<p>Sector and Assistant Sector Officers have been appointed from concerned departments along the Yatra route.</p> <p>Daily Bulletin consisting of incoming number of pilgrims, number of vehicles, status of roads, health check-up status etc. is being published through the website.</p> <p>Yatra Control Room is also created in Joshimath.</p>
<p><b>Developing appropriate mobile app</b></p>	<p>The Uttarakhand Government has made mandatory provisions of online registration of pilgrims/tourists who are coming to the Chardhams. Once the registration process is complete, pilgrims are assigned unique QR codes for further verification.</p> <p>It is expected that the prior registration process would limit the numbers of pilgrims/tourists as well as number of vehicles in Chardham routes.</p> <p>Further, the State Government has limited the number of pilgrims who visit the Chardham shrines. This arrangement will often put curbs and limit the numbers of pilgrims/tourists in Chardham yatras.</p>	
<p><b>Imparting awareness and education to tourists, inhabitants and operators</b></p>	<p>Appropriate information is published through display hoarding and banners along with online advertisements.</p> <p>Awareness campaign is being carried out by UKPCB and</p>	<p>Appropriate information is published through display hoardings and banners along with online advertisements.</p> <p>Awareness campaign is being carried out by UKPCB and</p>

	other stakeholder departments from time to time.	other stakeholder departments from time to time.
<b>Taxi drivers and bus drivers may be involved in raising awareness</b>	Pilgrims/tourists are made aware through taxi drivers and bus drivers. Various interaction meetings with drivers are being organized by the Transport Department and the Police Department.	
<b>Discouraging use of food and products packaged in plastic (Ban of SUP)</b>	Enforcement drives along with awareness programs are undertaken from time to time in order to discourage use of the banned Single Use Plastic Items.	Enforcement drives along with awareness programs are undertaken from time to time in order to discourage use of the banned Single Use Plastic Items.
<b>Encouraging depositing waste at designated places</b>	<p>QR Code based Deposit Return System was introduced for plastic drinking water bottles in Kedarnath Yatra route in 2022. The same is being continued along with vast coverage.</p> <p>Under the said scheme, an additional amount is charged from the buyer and refunded once the customer returns the empty plastic container or wrapper. This scheme would increase collection of plastic packaging waste along with their traceability and moreover, it would inculcate the habit of safe disposal of plastic waste.</p>	<p>QR Code based Deposit Return System is proposed in Hemkund Sahib Yatra route for bottled drinking water.</p> <p>Under the said scheme, an additional amount is charged from the buyer and refunded once the customer returns the empty plastic container or wrapper. This scheme would increase collection of plastic packaging waste along with their traceability and moreover, it would inculcate the habit of safe disposal of plastic waste.</p>

## 2. Yamunotri Track and Gangotri Track:

Action Points	Action Taken	
	Yamunotri Track	Gangotri Track
<p><b>Limiting Number of vehicles and type of vehicles</b></p> <p><b>Restricting number of tourists especially during peak season</b></p>	<p>The Uttarakhand Government has made mandatory provisions of online registration of pilgrims/tourists who are coming to the Chardhams. Once the registration process is complete, pilgrims are assigned unique QR codes for further verification.</p> <p>In order to facilitate smooth operation of the Chardham Yatra, daily weather forecasts are also published and are being broadcasted through electronic and print media on a regular basis.</p> <p>It is expected that the prior registration process would limit the numbers of pilgrims/tourists as well as number of vehicles on the Chardham routes. Appropriate parking space is earmarked for parking of vehicles.</p> <p>Further, the State Government has limited the number of pilgrims who visit the Chardham shrines. This arrangement will put curbs and limit the numbers of pilgrims/tourists in Chardham yatras, at particular points of time.</p> <p>The State Government vide Order No. 564/XVIII-(2)/08-13(1)/2008 dated 21.04.2008, limited the number of tourists to Gangotri. As per order only 150 tourists/devotees are allowed to enter on the Gangotri Gaumukh route every day, and entry within the radius of 500 meters before the Gaumukh mouth is prohibited.</p>	
<p><b>Restricting number of equine/mules based on carrying capacity study</b></p>	<p>Pre-registration, insurance, health test of horse mules in Shri Yamunotri Dham is being done compulsorily by District Panchayat and Animal Husbandry Department. Each horse and mule are being given unique numbers.</p> <p>A horse shelter is being constructed at Jankichatti, where arrangements for health check-up, food and lodging have been made for</p>	<p>As per Government Order No.- 1156/XVIII- (2)/08-13(1)/08, paid permits are issued to only 15 horses/mules per day for Gangotri track. In addition to the above, operation of any horse/mule on the Gangotri route is prohibited.</p> <p>The process of registration and fee of horses/mules mentioned above is done by Nagar Panchayat, Gangotri.</p>

	<p>horses and mules.</p> <p>Prepaid counters are being set up for the operation of horse and mules on the Yatra route at a fixed fee for the pedestrian route (5 km) of Shri Yamunotri Dham.</p> <p>State Government has restricted the operation of 875 horses/mules in a day.</p> <p>Alternative track route is also available to Yamunotri Dham to facilitate smooth movement of horse/mules.</p> <p>Team of personnel from Police, Zila Panchayat, Animal Husbandry and Revenue departments etc. are deployed at the barriers who will ensure the permissible number of horses/ mules.</p> <p>Sick, tired, injured horse mules are not allowed to travel through the barrier. Arrangements have been made for hot water for the horses and mules to drink on the main yatra route.</p>	
<p><b>Review and plan infrastructure for waste management</b></p>	<p>Detailed action plan has been prepared by the Zila Panchayat for disposal of non-biodegradable solid waste and biodegradable solid waste on the Yatra route.</p> <p>A total of 50 dustbins have been installed by Zila Panchayat, Uttarkashi on Shri Yamunotri Yatra pedestrian route. For management of horse/mules dung catchpits are prepared on the way.</p>	<p>A total of 23 <i>Paryavaran Mitra</i> are deployed for cleanliness management in Gangotri Dham. Appropriate arrangement of toilets are made.</p> <p>In case of violation, challans are made by the Nagar Panchayat under Anti Littering, Anti Spitting Act.</p> <p>100 percent door-to-door waste collection is done in all</p>

	<p>Non-biodegradable waste, consisting mainly of plastic waste, is brought to the Plastic Compactor at Jankichatti for compaction and further disposal for recycling.</p> <p>Apart from above, local bodies along the Yamunotri route viz. Nagar Palika Parishad, Badkot; Nagar Panchayat, Naugaon have also made additional arrangements for cleaning, sanitation and solid waste management during yatra season..</p> <p>For management of plastic waste in Yamunotri dham and yatra route, QR code based Deposit Refund System (DRS) is being implemented. Under the said scheme, an additional amount is charged from the buyer and is refunded upon return of empty plastic containers or wrappers. This scheme would increase collection of plastic packaging wastes along with their traceability and safe disposal and moreover, it would inculcate the habit of safe disposal of plastic waste.</p>	<p>the wards of the local body and source segregation is done at the waste site itself.</p> <p>Efforts are being made to make compost by putting wet waste in Compost Pits. Dry waste is compacted by compactor and sold for recycling.</p> <p>The Local bodies located along the Gangotri yatra routes also made additional arrangements for cleaning, sanitation and waste management during yatra season.</p> <p>Sewage treatment Plant (STPs) is established for the management of liquid waste in Gangotri Dham.</p> <p>For management of plastic waste in Gangotri dham and yatra route, QR code based Deposit Refund System (DRS) is being implemented. Under the said scheme, an additional amount is charged from the buyer and is refunded upon return of empty plastic containers or wrappers. This scheme would increase collection of plastic packaging wastes along with their traceability and safe disposal and moreover, it would inculcate the habit of safe disposal of plastic waste.</p>
<b>Fast disposal of dead mules and other measures</b>	Dead horse/ mule bodies are disposed of in deep burial at appropriate sites.	Horse/mules dead on the way of travel, their dead bodies are disposed of in deep burial at

<b>for protection of flora and fauna</b>	Sick and injured horses / mules are treated at Jankichatti by the Veterinary doctors	appropriate sites. Sick and injured horses /mules are treated by the Veterinary doctors placed at required locations.
<b>Safety precautions and determining CCTV camera locations</b>	CCTV cameras (09 nos.) are placed at Yamunotri mandir premises, bathing ghats and Yamunotri track and are connected with various monitoring centres viz. Police Chowki Jankichatti, SDM Office Barkot, Police Control room Uttarkashi and District Magistrate Office Uttarkashi.	CCTV cameras (12 nos.) are placed at Gangotri mandir premises, bathing ghats and parking areas and are connected with various monitoring centres viz. Police Chowki Gangotri, Police Control room Uttarkashi and District Magistrate Office Uttarkashi.
<b>Preparing SoP and display boards with Dos and Don'ts</b>	Display boards are installed at various places along the road and pedestrian routes for Shri Yamunotri Dham, on which general instructions related to travel, health, cleanliness, environment, and rescue in traffic emergency situations are displayed in Hindi and English languages. Broadcasting of audio messages through the PA system at various places is also done. Information is made available by distributing pamphlets to the travelers.	Display boards will be installed at various places along the road and pedestrian routes for Shri Gangotri Dham, where general instructions related to travel, health, cleanliness, environment and rescue in traffic emergency situations are displayed in Hindi and English languages. Broadcasting of audio messages through the PA system at various places is also done. Information are made available by distributing pamphlets to the travelers  In order to maintain cleanliness, special cleanliness drives and public awareness campaigns are conducted on the ghats in the dhams, the forest adjacent to the city area and on the Gaumukh road.

<p><b>Demarcation of areas where activities incompatible with environment are prohibited/regulated</b></p>	<p>On Shri Yamunotri Dham pedestrian road, pilgrims are allowed to walk only on the designated routes. Forest Police, PRD and SDRF officers posted at various locations also guide the pilgrims to walk on the designated route.</p> <p>Pilgrims are also made aware to preserve the flora, fauna and environment through signage, audio messages/pamphlets etc.</p>	<p>On Shri Gangotri Dham Gaumukh pedestrian route, pilgrims are allowed to walk only on the designated routes. Forest Police, PRD and SDRF officers posted on the route guide pilgrims to travel on the designated route. Pilgrims are also made aware to preserve the flora, fauna and environment through signage, audio messages/pamphlets etc.</p>
<p><b>Monitoring mechanism and establishing control room</b></p>	<p>CCTV cameras (09 nos.) are placed at Yamunotri mandir premises, bathing ghats and Yamunotri track and are connected with various monitoring centres viz. Police Chowki Jankichatti, SDM Office Barkot, Police Control room Uttarkashi and District Magistrate Office, Uttarkashi.</p>	<p>CCTV cameras (12 nos.) are placed at Gangotri mandir premises, bathing ghats and parking areas and are connected with various monitoring centres viz. Police Chowki Gangotri, Police Control room Uttarkashi and District Magistrate Office, Uttarkashi.</p>
<p><b>Developing appropriate Mobile app</b></p>	<p>The Uttarakhand Government has made mandatory provisions of online registration of pilgrims/tourists who are coming to the Chardhams. Once the registration process is complete, pilgrims are assigned unique QR codes for further verification.</p> <p>Prior registration process would limit the numbers of pilgrims/tourists as well as number of vehicles on the Chardham routes. Appropriate parking space is being earmarked for parking of vehicles at various locations.</p> <p>Further, State Government has limited the number of pilgrims who visit the Chardham shrines. This arrangement will put curbs and limit the numbers of pilgrims/tourists in Chardham yatras, at particular points of time.</p>	

<p><b>Imparting awareness and education to tourists, inhabitants and operators</b></p>	<p>Display boards are installed at various places along the road and pedestrian routes for Shri Shri Yamunotri Dham, on which general instructions related to travel, health, cleanliness, environment, rescue in traffic emergency situations will be displayed in Hindi and English languages.</p> <p>Broadcasting of audio messages through PA system at various places also done. Information are made available by distributing pamphlets to the travellers</p>	<p>Display boards will be installed at various places along the road and pedestrian routes for Shri Gangotri Dham, on which general instructions related to travel, health, cleanliness, environment, rescue in traffic emergency situations are displayed in Hindi and English languages.</p> <p>Broadcasting of audio messages through PA system at various places also done. Information are made available by distributing pamphlets to the travellers</p> <p>In order to maintain cleanliness, special cleanliness drives and public awareness campaigns are conducted on the ghats in the dhams, the forest adjacent to the city area and on the Gaumukh road.</p>
<p><b>Taxi drivers and bus drivers may be involved in raising awareness</b></p>	<p>Pilgrims/tourists are made aware through taxi drivers and bus drivers. Various interaction meetings with drivers are being organized by the Transport Department and the Police Department.</p>	
<p><b>Discouraging use of food and products packaged in plastic (Ban of SUP)</b></p>	<p>Raincoat made of plastic is banned in Shri Gangotri dham and Shri Yamunotri Dham</p>	<p>Single use plastic items are completely banned in the city area. From time to time, challans are made in Dham while running special campaigns regarding the above. Raincoat made of plastic is banned in Shri Gangotridham and Shri</p>

		Yamunotri Dham
<b>Encouraging depositing waste at designated places</b>	<p>QR code based Deposit Refund System has been implemented for the management of plastic waste at Shri Gangotri Dham and Shri Yamunotri Dham and Yatra route, for which MOU has been formed with Reckyal company. Plastic solid waste will be collected and sent to recycling. There is a mechanism for systematic collection/deposition and disposal of plastic packaging waste in the QR code based Deposit Refund System.</p> <p>Under the said scheme, an additional amount is charged from the buyer and is refunded upon the return of the empty plastic container or wrapper. This scheme would increase collection of plastic packaging waste along with their traceability and moreover, it would inculcate habit of safe disposal of plastic waste.</p>	

### III. Standard Operating Procedure (SOP) for operation of Equines:

The State Government vide letter ref. no. 775/xv-1/23/4(12)22 dated 01.05.2023 has issued Standard Operating Procedure (SOP) for operation of equines in yatra routes. SOP also limits the number of equines to be operated at a particular point of time along with mandatory provisions to be made for up keeping of equines. In case of death of equines, provisions of post-mortem made compulsory within 24 hours by veterinary doctors. Disposal of the deceased is recommended through deep burial.

Copy of SOP issued on dated 01.05.2023 is enclosed as **Annexure-2**.

### IV. Environmental Awareness Activities during Char Dham Yatra, 2023:

The Char Dham route of Uttarakhand has been popular for pilgrims all over India for centuries. The rate of those seeking to find peace and solace in the four holy sites of Gangotri, Yamunotri, Kedarnath and Badrinath has increased manifold in the past few years. State Government figures say that no less than 45 lakh pilgrims went for Char Dham Yatra in 2022. There are

indications that the number of pilgrims coming to Uttarakhand for the Char Dham Yatra of 2023 will far exceed this number.

While the income generation that is associated with increased tourism is welcome from an economic standpoint, tourism leads to increased spikes, particularly in plastic waste generation. With the government's focus on increasing amenities and making all-weather roads, tourist inflows have increased substantially. All this exerts enormous pressure since the usage of plastic packaged products increases significantly with more tourists and pilgrims. Water, juice and soft drink plastic bottles, biscuit wrappers, multi-layer plastic packets, packaging material etc. are just some of the forms of plastic that is generated on the route.

The mountain terrain and pressures due to a massive floating population makes the issue of plastic waste management even more complex and challenging. Such challenges of plastic waste generation due to increased pilgrimage and tourism are extremely relevant not only for Uttarakhand but for all Himalayan states in the country.

While the Uttarakhand government is working on a war footing to build the waste management infrastructure, it is also aiming at increasing awareness about plastic waste management so that the common public, pilgrims and tourists feel responsible for a clean and plastic-free environment and does its bit.

### **UKPCB's Commitment to Combat Plastic Waste**

The Uttarakhand Pollution Control Board is working tirelessly in the direction of addressing the challenge of waste management, especially plastic waste. Considering the increasing number of people visiting the four holy sites of Badrinath, Kedarnath, Gangotri and Yamunotri, processes need to be put in place to tackle the waste management challenge along the routes.

Apart from raising awareness among the local public, pilgrims and ULBs, there is a need to keep track of areas for improvement and address immediate challenges, such as trash dumped on the route, lack of awareness among pilgrims, paucity of dustbins, etc.

*Plastic Nirikshan Avam Jagrukta Rath (Plastic Rath)* is a monitoring and awareness action plan of the UKPCB that is aimed at ironing out the above issues and more so that not only does the current yatra stay one without trash dumping and SUP usage, but so that the coming yatras can build upon this practice and make it even more efficient.

### **Activities Undertaken in Char Dham routes**

The first phase of the *Plastic Nirikshan Avam Jagrukta Rath (Plastic Rath)* started from May 25, 2023 to June 24, 2023. The first phase was based on the pre monsoon period in Uttarakhand. The second phase post the monsoon season will restart from beginning of October and continue till the closure of the holy portals in the shrines of Badrinath, Kedarnath, Gangotri and Yamunotri.

1. The three *Plastic Rath*s covered a distance of 6,186 km in 28 days (Average 221 km a day for 3 raths, Average 74 km a day for each Rath).
2. The three *Plastic Rath*s have been to 381 different areas on the Char Dham routes.
3. Teams associated with *Plastic Rath* has conducted regular awareness sessions with community members and pilgrims & tourists in public places and with local authorities in their work areas. Displayed standees, banners, posters and distributed handouts/leaflets to local people and pilgrims/tourists. Cloth bags were also distributed.
4. About 11,300 awareness posters and stickers were distributed by the three *Plastic Rath*s during the above 5-week period.
5. Photos and videos were sent by all *Plastic Rath*s on a regular basis.
6. Twelve notices were issued to respective local authorities based on evidences received from the three *Plastic Rath*s.

### **Observations**

The activities has been successful in the following ways.

1. It created awareness about banned single-use plastic items and waste management.
2. Instilled a sense of caution among Nagar Nigams/Nagar Palika Parisad and Nagar Panchayats, as well as sanitary inspectors.
3. It proved that monitoring of strategies is as important as implementing them.

Photographs and media coverage of activities undertaken is enclosed as **Annexure-3**.

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मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-561/2022 Urvashi Shobhna Kacheri बनाम भारत संघ व अन्य के सम्बन्ध में मा0 प्राधिकरण द्वारा दिनांक 08.02.2023 को पारित आदेश के क्रम में मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में गठित समिति की दिनांक 31 मार्च, 2023 को सम्पन्न बैठक का कार्यवृत्त :-

उपस्थिति:-

1. श्री विजय कुमार यादव, सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन।
2. श्री अशोक कुमार, पुलिस महानिदेशक, उत्तराखण्ड।
3. श्री धर्म सिंह मीणा, अपर सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन।
4. श्री के.एम.राव, प्रमुख वन संरक्षक (पर्यावरण), उत्तराखण्ड।
5. श्री एस.पी. सुबुद्धि, निदेशक, राज्य पर्यावरण निदेशालय, उत्तराखण्ड।
6. श्री एस.के. पटनायक, सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
7. जिलाधिकारी, रुद्रप्रयाग एवं उत्तरकाशी, उत्तराखण्ड (V.C. के माध्यम से)।
8. श्री मुकेश राय, उप सचिव, पर्यटन विभाग, उत्तराखण्ड शासन।

सर्वप्रथम बैठक में उपस्थित समस्त प्रतिभागियों का स्वागत करते हुए बैठक का शुभारम्भ किया गया। बैठक में सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन द्वारा प्रश्नगत मूल आवेदन संख्या-561/2022 में मा0 प्राधिकरण द्वारा दिनांक 08.02.2023 को पारित आदेश के संबंध में मुख्य सचिव महोदय को अवगत कराते हुए उल्लेख किया गया कि वाद मूलतः केदारनाथ, यमुनोत्री, गंगोत्री-गौमुख एवं हेमकुण्ड साहिब मार्ग पर पर्यावरणीय मानकों के उल्लंघन, अनियंत्रित रूप से कूड़े/प्लास्टिक वेस्ट के निस्तारण, अनियंत्रित रूप से घोड़े-खच्चरों के मल-मूत्र एवं शवों के निस्तारण एवं पर्यावरणीय मानकों के अनुपालन हेतु अपर्याप्त व्यवस्थाओं से जनित समस्याओं के संबंध में दायर किया गया है।

2- सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रश्नगत मूल आवेदन में मा0 प्राधिकरण द्वारा दिनांक 12.08.2022 को पारित आदेश के क्रम में क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ की अध्यक्षता में एक समिति का गठन किया गया है। उक्त समिति द्वारा अपनी निरीक्षण आख्या दिनांक 10.01.2023 को मा0 प्राधिकरण में प्रस्तुत/दाखिल की गई, जिसमें उक्त समिति द्वारा प्रत्येक यात्रा मार्ग में घोड़े-खच्चरों की संख्या नियंत्रित करने एवं मल-मूत्र के निस्तारण हेतु समुचित व्यवस्था स्थापित करने, मुत घोड़े-खच्चरों के शवों को ससमय निस्तारित किये जाने की व्यवस्था करने, संबंधित जिला पंचायतों द्वारा कूड़े एवं प्लास्टिक अपशिष्ट के एकत्रण एवं निस्तारण की समुचित व्यवस्था करने एवं प्लास्टिक अपशिष्ट को अधिकृत रिसाइक्लर्स के माध्यम से निस्तारित करने के सुझाव दिये गये हैं।

इसके अतिरिक्त सदस्य सचिव, बोर्ड द्वारा प्रकरण में मा0 प्राधिकरण द्वारा दिनांक 08.02.2023 को पारित आदेश के संबंध में प्रस्तुतिकरण प्रस्तुत किया गया एवं मा0 प्राधिकरण के आदेश दिनांक 08.02.2023 में उल्लिखित निम्नलिखित बिन्दुओं के संबंध में

अवगत कराया गया :-

- Limiting Number of vehicles and type of vehicles.
- Restricting number of tourists especially during peak season.
- Restricting number of equine/mules based on carrying capacity study.
- Review and plan infrastructure for waste management.
- Fast disposal of dead mules and other measures for protection of flora and fauna.
- Safety precautions and determining CCTV camera locations.
- Preparing SoP and display boards with Dos and Don'ts.
- Demarcation of areas where activities incompatible with environment are prohibited/regulated.
- Monitoring mechanism and establishing control room.
- Developing appropriate Mobile app.
- Imparting awareness and education to tourists, inhabitants and operators.
- Taxi drivers and bus drivers may be involved in raising awareness.
- Discouraging use of food and products packaged in plastic (Ban of SUP)
- Encouraging depositing waste at designated places.
- Allocation of requisite funds at district and gram panchayat level for execution of the action plan.

3- जिलाधिकारी, रुद्रप्रयाग एवं उत्तरकाशी द्वारा अवगत कराया गया कि उक्त प्रस्तर-2 में उल्लिखित बिन्दुओं पर कार्यवाही की जा रही है तथा घोड़े-खच्चरों, यात्रा मार्ग पर सफाई आदि हेतु एस.ओ.पी. तैयार की जा चुकी है, जिसे उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को 02 दिवस के भीतर उपलब्ध करा दी जायेगी।

4- प्रमुख वन संरक्षक, पर्यावरण, उत्तराखण्ड द्वारा अवगत कराया गया कि किसी भी यात्रा मार्ग पर घोड़े-खच्चरों की संख्या अनुमन्य किये जाने हेतु स्टॉक फीडिंग क्षमता का आंकलन किया जाना आवश्यक होगा।

5- पुलिस महानिदेशक, उत्तराखण्ड द्वारा अवगत कराया गया कि चारधाम यात्रा में वाहनों की संख्या एवं वाहनों के प्रकार को नियंत्रित किया जाना अप्रसंगिक प्रतीत होता है, क्योंकि वाहन में यात्रियों के साथ-साथ स्थानीय लोग भी यात्रा करते हैं।

6 - प्रकरण के संबंध में विचार-विमर्शोपरान्त मुख्य सचिव महोदय द्वारा निम्नानुसार निर्देशित किया गया :-

(1) मा0 प्राधिकरण द्वारा दिनांक 08.02.2023 को पारित आदेश के क्रम में समिति की आगामी बैठक में जिलाधिकारी, चमोली सहित संबंधित विभागों यथा-पशुपालन, पंचायती राज विभाग, शहरी विकास विभाग, ग्राम्य विकास विभाग, पर्यटन विभाग एवं परिवहन विभाग को भी आमंत्रित किया जाय। साथ ही मा0 प्राधिकरण के उक्त आदेश दिनांक 08.02.2023 के क्रम में अपने-अपने विभागों से संबंधित बिन्दुओं की अनुपालन आख्या/एक्शन प्लान की अद्यतन स्थिति सहित उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराने हेतु निर्देशित किया जाय।

(कार्यवाही-पर्यावरण विभाग, उत्तराखण्ड शासन/PCB)

(2) मा0 प्राधिकरण द्वारा पारित आदेश के क्रम में जिलाधिकारी, रुद्रप्रयाग एवं उत्तरकाशी द्वारा तैयार की गई कार्य योजना को 02 दिवस के भीतर सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराई जाय। जिलाधिकारियों द्वारा उपलब्ध कराई गई आख्या पर संबंधित विभागों के साथ समन्वय स्थापित करते हुए और क्या बेहतर किया जा सकता है, का अध्ययन कर, एक सुस्पष्ट कार्ययोजना तैयार की जाय।

(कार्यवाही—जिलाधिकारी, रुद्रप्रयाग, उत्तरकाशी एवं PCB)

(3) चारधाम यात्रा मार्गों में वाहनों की संख्या एवं वाहनों के प्रकार को नियंत्रित किये जाने हेतु एक युक्तिसंगत प्रस्ताव तैयार किया जाय एवं उस प्रस्ताव को समिति की आगामी बैठक में प्रस्तुत किया जाय।

(कार्यवाही—संबंधित जिलाधिकारी, पुलिस विभाग, परिवहन, PCB)

अन्त में सभी प्रतिभागियों का धन्यवाद ज्ञापित कर बैठक का समापन किया गया।

**Signed by Vijay Kumar  
Yadav**

**Date: 04-04-2023 13:12:12**

(विजय कुमार यादव)  
सचिव।

उत्तराखण्ड शासन

पर्यावरण, संरक्षण एवं जलवायु परिवर्तन अनुभाग

संख्या-112333 /XXXVIII-1-2023

देहरादून: दिनांक:- 05 अप्रैल, 2023

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित—

1. सचिव/अपर सचिव, पशुपालन, पंचायती राज विभाग, शहरी विकास विभाग, ग्राम्य विकास विभाग, पर्यटन विभाग एवं परिवहन विभाग, उत्तराखण्ड शासन।
2. पुलिस महानिदेशक, उत्तराखण्ड।
3. प्रमुख वन संरक्षक (पर्यावरण), उत्तराखण्ड।
4. निदेशक, राज्य पर्यावरण निदेशालय, उत्तराखण्ड।
5. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
6. जिलाधिकारी, रुद्रप्रयाग, उत्तरकाशी एवं चमोली, उत्तराखण्ड।

आज्ञा से,

**Signed by Dham Singh  
Meena**

**Date: 05-04-2023 11:02:01**

(धर्म सिंह मीणा)  
अपर सचिव।

725  
संख्या- /XV-1/23/4(12)22

प्रेषक,

राजेन्द्र कुमार भट्ट,  
संयुक्त सचिव,  
उत्तराखण्ड शासन।

सेवा में,

निदेशक,  
पशुपालन विभाग,  
उत्तराखण्ड, देहरादून।

पशुपालन अनुभाग-1

देहरादून : दिनांक 01 अप्रैल, 2023

**विषय : यात्रा मार्गों पर अश्ववंशीय पशुओं के संचालन हेतु Standard Operating Procedure के सम्बन्ध में**

महोदय,

उपरोक्त विषयक आपके ई पत्र संख्या 11390/2023/पशुधन-तीन/प0क0बो0शि035(8)/2023-24 दिनांक: 25.04.2023 के क्रम में यात्रा मार्गों पर अश्ववंशीय पशुओं के संचालन हेतु निम्नवत् Standard Operating Procedure निर्धारित किया जाता है :-

1. यात्रा मार्ग हेतु कुल 5000 (पाँच हजार) अश्ववंशीय पशु की क्षमता जिसमें 4000 (चार हजार) यात्रा हेतु एवं 1000 (एक हजार) माल वाहन हेतु निर्धारित किया जाता है। प्रति किलोमीटर (आना-जाना) के लिए प्रति किलोमीटर लगभग 263 अश्ववंशीय पशुओं (कुल 19 कि०मी० के यात्रामार्ग हेतु 5000 अश्ववंशीय पशु) एवं हेमकुण्ड यात्रामार्ग में अनावश्यक क्रूरता की संभावना के निवारण हेतु, यात्रा मार्ग पर पशुओं को गुनगुने पेयजल तथा शेड शैल्टर की उचित व्यवस्था हेतु, प्रति किलोमीटर अधिकतम 70 अश्ववंशीय पशुओं (कुल 15 कि०मी० की दूरी हेतु 1,050 अश्ववंशीय पशु) की अधिकतम धारिता क्षमता निर्धारित किया जाता है।
2. यात्रा मार्ग पर प्रत्येक पशु स्वामी द्वारा अधिकतम 2 अश्ववंशीय पशु को संचालित किया जायेगा। प्रतिदिन एक अश्ववंशीय पशु से एक चक्कर लगाने की अनुमति होगी।
3. यात्रा मार्गों पर अत्यधिक कठिन परिस्थितियों एवं ठण्डे वातावरण में वर्षा, बर्फ, ओलावृष्टि के कारण अश्ववंशीय पशुओं में ज्वर, खांसी, दमा, न्यूमोनिया इत्यादि के कारण अकाल मृत्यु से बचाव हेतु आवश्यक है कि पशुओं हेतु कुछ-कुछ दूरी पर अस्थायी शेड शैल्टर की उचित व्यवस्था सुनिश्चित की जायेगी। पशु को पानी पिलाने के बाद, आनेवाय रूप से कम से कम 20 मिनट आराम दिया जायेगा।
4. यात्रा मार्ग पर यात्रा से पहले प्रत्येक पशु का भली प्रकार स्वास्थ्य परीक्षण किया जायेगा। स्वास्थ्य परीक्षण में किसी भी प्रकार की कोई भी कमी होने पर अश्व पशुओं को यात्रा मार्गों पर परिवहन की अनुमति कदापि नहीं दी जायेगी।

5. यात्रा सीजन से पूर्व अश्ववंशीय पशुओं के स्वामियों द्वारा Glander परीक्षण कराकर परीक्षण रिपोर्ट यात्रा से पूर्व प्रस्तुत किया जायेगा। Glander परीक्षण रिपोर्ट निगेटिव होने पर ही अश्ववंशीय पशुओं को यात्रा में सम्मिलित किया जायेगा।

6. पंजीकृत पशुचिकित्सा अधिकारी के द्वारा अश्ववंशीय पशुओं के स्वामियों को स्वास्थ्य परीक्षण रिपोर्ट निर्गत किया जायेगा, जिसमें अश्ववंशीय पशुओं के कान पर **Applied Ear Tag** का नम्बर, पशु का साइज, वजन, मुख्यतः दर्शाया जायेगा।

7. कतिपय पशुस्वामियों द्वारा अनियमितता बरते जाने की दशा में रोक लगाये जाने के उपरान्त भी पशुओं को यात्रामार्ग से हटाया नहीं जाता है। इन पशुओं के अतिशोषण के कारण मृत्यु होने पर पशुस्वामियों के विरुद्ध सख्त कानूनी कार्यवाही सुनिश्चित किये जाने हेतु पशुपालन विभाग एवं अन्य किसी कार्यदायी संस्था के मध्य सूचनाओं का आदान प्रदान हेतु नियमित रूप से समन्वयन समीक्षा बैठक आहूत किया जायेगा तथा पशुपालन विभाग के अधिकारी को साफ्टवेयर एक्सेस दिया जायेगा।

8. कतिपय पशु स्वामियों द्वारा यात्रामार्ग में अन्य किसी कार्यदायी संस्था द्वारा आबंटित चिपस्ट्रैप उतारकर अन्य पशुओं पर अवैध उपयोग में लाये जा रहे हैं। इस अनियमितता की रोकथाम हेतु बेहतर प्रयास किया जायेगा।

9. यात्रा मार्ग के आधार शिविरों एवं मध्य मार्ग पर प्रत्येक शेड शैल्टर के निकट स्थायी अथवा अस्थायी पशु चिकित्सालय की स्थापना कि जायेगी। पशु चिकित्सालय पर पशुचिकित्सक (संविदा पर) तथा पैरावेट की नियुक्ति की जायेगी।

10. यात्रा मार्ग पर प्रयोग में लाए जाने वाले अश्ववंशीय पशुओं को कार्य में लिए जाने से पूर्व क्षेत्र की भौगोलिक दृष्टि के अनुसार न्यूनतम एक सप्ताह की अनुकूलन अवधि सुनिश्चित की जायेगी जिससे कि पशु क्षेत्र के अनुसार अपने आप को ढाल सके।

11. जिला एस०पी०सी०ए० अथवा उत्तराखण्ड पशुकल्याण बोर्ड एवं उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के माध्यम से सम्बन्धित विभागों के कार्मिकों हेतु पशु कल्याण एवं प्रदूषण नियंत्रण से सम्बन्धित कानूनी प्राविधानों, मा० उच्च न्यायालयों, मा० उच्चतम न्यायालय एवं मा० राष्ट्रीय हरित प्राधिकरण द्वारा दिये गये मार्गदर्शी आदेशों के प्रति जागरूकता हेतु संवेदीकरण कार्यशालाओं का आयोजन किया जायेगा। भारतीय सेना के अन्तर्गत रिमाउण्ट वेटनरी कॉर्पस तथा अर्धसैनिक बलों (यथा आई०टी०बी०पी०) के पशुचिकित्साविदों द्वारा भी पर्वतीय क्षेत्रों में नियुक्त अश्ववंशीय पशुओं की चिकित्सा/प्रबन्धन हेतु कुछ विशेष चिकित्सा प्रक्रियाएँ/रीतियाँ अपनाई जाती हैं। पशुपालन विभाग के पशुचिकित्साविदों एवं सहयोगी कार्मिकों हेतु इस विशेष प्रशिक्षण हेतु रिमाउण्ट वेटनरी कॉर्पस अथवा आई०टी०बी०पी० अथवा अश्व कल्याण हेतु विशेषज्ञ पशु कल्याण संस्था-ब्रूक्स इन्डिया में सेवारत भारतीय सेना के सेवानिवृत्त पशुचिकित्साविदों के दिशा-निर्देशन में पी०एफ०ए० उत्तराखण्ड के अश्व अभ्यारण्य में अथवा अन्य स्थानों पर विशेष शिविर आयोजित किये जायेंगे।

12. यात्रा मार्गों पर अत्यधिक कठिन एवं ठण्डे वातावरण में अश्ववंशीय पशुओं की अकाल मृत्यु की दशा में महामारी फैलने तथा जल स्रोतों के प्रदूषित होने की आशंका बनी रहती है। 24 घण्टे के भीतर मृत अश्ववंशीय पशुओं के शव निस्तारण से पूर्व शवविच्छेदन रिपोर्ट पशुचिकित्सा अधिकारी द्वारा निर्गत किये जाने के उपरान्त, मृत अश्ववंशीय पशुओं के शवों को कार्यदायी संस्था के माध्यम से जमीन के भीतर गहरा गाड़ दिया जाय अथवा

शवदाह कर पशु देह का निस्तारण किया जाय। शवविच्छेदन रिपोर्ट में विलम्ब की स्थिति में मृत अश्ववंशीय पशु के देह को ढक कर रखा जाय।

13. यात्रा के दौरान घायल/ बीमार हुए अश्ववंशीय पशुओं को यात्रा मार्ग पर पुनः चलने की अनुमति नहीं दी जायेगी। एक बार अस्वस्थ घोषित कर दिये जाने के उपरान्त यदि अश्ववंशीय पशु यात्रा मार्ग पर कार्य कर रहा है तो पशुस्वामी के लिए अर्थदण्ड एवं अनुज्ञा प्रमाण पत्र निरस्त कर दिया जायेगा।

14. यदि पशुस्वामी द्वारा पशु क्रूरता निवारण अधिनियम, 1960 का उल्लंघन किया जाता है तो ऐसी दशा में पशुस्वामी के विरुद्ध प्रथम सूचना रिपोर्ट दर्ज करायी जायेगी।

15. पशुओं के प्रति अनावश्यक क्रूरता किये जाने अथवा अत्यधिक शोषण पर प्रभावी नियंत्रण लगाये जाने हेतु, जिलाधिकारी की अध्यक्षता में गठित जिला एस०पी०सी०ए० में पदेन सदस्यों के रूप में सम्मिलित विभागों (पशुपालन विभाग, स्थानीय निकाय/जिला पंचायत, वन विभाग/प्रदूषण नियंत्रण बोर्ड एवं पुलिस विभाग) के अधिकारियों के प्रतिनिधि कार्मिकों के दल में प्रान्तीय रक्षा दल/होम गार्ड्स के स्टाफ के सहयोग से, यात्रा मार्ग में दैनिक रूप से आवंटित अश्वटोकन की जाँच, अश्व संचालक टोकन की जाँच, प्रत्येक पशु द्वारा चक्रों की संख्या की जाँच, घायल/रोगी पशुओं का चिन्हांकन कर भारवाहन से अलग किये जाने, पशु मृत्यु की दशा में पशुस्वामी की पहचान, शव निस्तारण की रीति की जाँच की जायेगी तथा अनियमितता मिलने पर सम्बन्धित विभाग द्वारा कानूनी कार्यवाही की जायेगी।

16. तीर्थाटन मार्गों की मुख्य बस्ती/आधार शिविरों से 1 से 2 किमी दूरी पर पशुस्वामियों को किराये पर स्थायी अश्वशालाएँ उपलब्ध करायी जाय। इन अश्वशालाओं में बिजली एवं शरीर तापमान वाले गुनगुने पेयजल की उचित व्यवस्था सुनिश्चित की जाय तथा मांग के अनुरूप उचित दरों पर पशुआहार एवं चारे की उपलब्धता सुनिश्चित की जायेगी।

17. यात्रा मार्गों पर टोल फ्री नम्बर नेटवर्क क्षेत्र से बाहर होने के कारण किसी भी प्रकार की आपातकालीन स्थिति में सम्पर्क कर पाना सम्भव नहीं हो पाता है। इस क्रम में टोल फ्री नम्बर को नेटवर्क एरिया से जोड़ने हेतु आवश्यक कार्यवाही की जाय, जिससे यात्रियों एवं अश्ववंशीय पशु स्वामियों की किसी भी समस्या का समाधान किया जा सके।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि उक्त Standard Operating Procedure का कड़ाई से अनुपालन सुनिश्चित किया जाय।

भवदीय,

**Signed by Rajendra Kumar Bhatt**

(राजेन्द्र कुमार भट्ट)

Date: 01-05-2023 16:49:33

संयुक्त सचिव।

संख्या- 725 /XV-1/23/4(12)22 तददिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मण्डलायुक्त, गढ़वाल/कुमाँऊ, उत्तराखण्ड।
2. समस्त जिलाधिकारी, उत्तराखण्ड।
3. अपर निदेशक, सूचना महानिदेशालय।
4. अपर निदेशक, पशुपालन, गढ़वाल/कुमाँऊ, उत्तराखण्ड।

5. समस्त मुख्य पशुचिकित्साधिकारी, उत्तराखण्ड।
6. गार्ड फाईल।

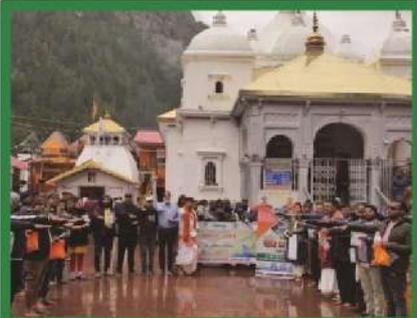
आज्ञा से,

Signed by Ambika  
Vashishth

Date: 30/05/2023 16:56:04

अनु सचिव।

## PHOTO GALLERY



Awareness activity at  
Gangotri Temple



Awareness activity at Hina village  
in Uttarakshi district



Awareness activity at Triveni Ghar  
in Rishikesh



Awareness activity at Dhalwala  
in Rishikesh



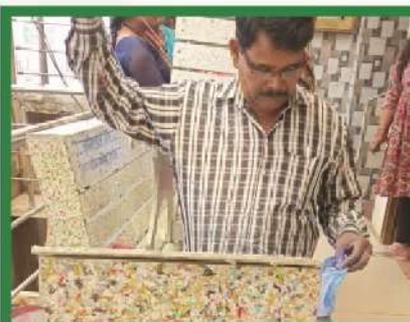
Awareness activity at Patagali, Jakhdhar  
Ghansali Road, New Tehri



Awareness activity with Nagar Nigam,  
Srinagar



Dumping zone for Ghansali Nagar  
Panchayat and Chamiyala Nagar  
Panchayat, Tehri Garhwal



Benches being made of multi-layer plastic  
and tetra packs by Joshimath Nagar  
Palika Parishad

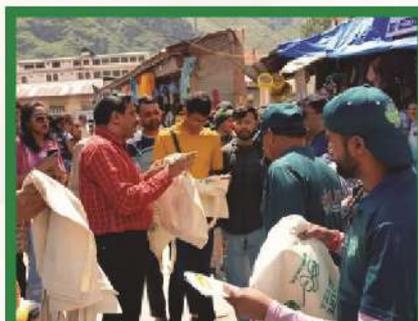


Single use plastic water bottles collected  
and segregated by Joshimath Nagar  
Palika Parishad

## PHOTO GALLERY



Trash at Agastmuni, Kedamath Road, Rudraprayag



Bag distribution and awareness programme at Badrinath Dham



Trash flowing into the Alaknanda river at Rudraprayag



Waste collection and segregation at Tilwara, Kedamath Road



Trash flowing downhill at Agastmuni, Kedamath Road



Trash overflowing from the dumping bins at Agastmuni, Kedamath Road



A large area strewn with trash on the outskirts of Rudraprayag town



Awareness programme at Badrinath Dham

# MEDIA COVERAGE

**चारधाम रूट पर उत्तराखंड प्रदूषण नियंत्रण बोर्ड के तीन रथ रवाना**

सिंगल यूज प्लास्टिक निरीक्षण, प्रवर्तन और प्रचार-प्रसार के लिए करीब जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

देहरादून। चारधाम यात्रा मार्ग को प्लास्टिक कचरे से मुक्त रखने के लिए उत्तराखंड प्रदूषण नियंत्रण बोर्ड (पीसीबी) की ओर से बुधवार को तीन प्लास्टिक निरीक्षण एवं जागरूकता रथ रवाना किए गए। आईटी पार्क स्थित गौरा देवी पर्यावरण भवन से प्रमुख सचिव-वन और पीसीबी के सदस्य आरके सुधांशु एवं सदस्य सचिव सुशांत पटनायक ने इन रथों को हरी झंडी दिखाकर रवाना किया।

पटनायक ने बताया कि यह रथों में ऋषिकेश, उत्तरकाशी और रुद्रप्रयाग सहित पूरे रूट पर प्लास्टिक कचरे की निगरानी और रिपोर्टिंग करने की निगरानी और प्रचार-प्रसार के लिए करीब जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

उत्तराखंड प्रदूषण नियंत्रण बोर्ड के तीन रथ रवाना

बारिश और कोहरे के बीच सोनप्रयाग से केदारनाथ भेजे गए 13090 श्रद्धालु

दरशन से सनाना धर्म के प्रति आस्था और बढ़ गई: कांगना

## धामों को प्लास्टिक मुक्त बनाने की अलख जगाएगा पीसीबी

जगमरुक, देहरादून: चारधाम को प्लास्टिक मुक्त बनाने के लिए उत्तराखंड प्रदूषण नियंत्रण बोर्ड (पीसीबी) ने चारधाम रूट पर तीन रथों का शुभारंभ किया। उत्तरकाशी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन के लिए इन मोबाइल वैन को रवाना किया गया है। मोबाइल वैन को प्लास्टिक कचरे की निगरानी और रिपोर्टिंग करने के लिए प्रयोग किया जाएगा।

बुधवार को उत्तराखंड प्रदूषण नियंत्रण बोर्ड के अध्यक्ष जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

सिंगल यूज प्लास्टिक निरीक्षण, प्रवर्तन और प्रचार-प्रसार के लिए करीब जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

देहरादून। चारधाम यात्रा मार्ग को प्लास्टिक कचरे से मुक्त रखने के लिए उत्तराखंड प्रदूषण नियंत्रण बोर्ड (पीसीबी) की ओर से बुधवार को तीन प्लास्टिक निरीक्षण एवं जागरूकता रथ रवाना किए गए। आईटी पार्क स्थित गौरा देवी पर्यावरण भवन से प्रमुख सचिव-वन और पीसीबी के सदस्य आरके सुधांशु एवं सदस्य सचिव सुशांत पटनायक ने इन रथों को हरी झंडी दिखाकर रवाना किया।

## Mobile vans to monitor, report plastic waste on Char Dham Route

Uttarakhand Pollution Control Board (PCB) has launched three mobile vans to monitor and report plastic waste on the Char Dham route. The vans will be deployed in Uttarakhand, Uttaranchal, Rudrapur and Roorkee. The vans will be equipped with cameras and sensors to detect and report plastic waste. The vans will also be used for awareness campaigns and to educate pilgrims about the importance of keeping the Char Dham route clean and free from plastic waste.

The Char Dham route is one of the most popular religious pilgrimages in India. It involves visiting four sacred sites: Kedarnath, Badrinath, Gangotri, and Yamunotri. The route is heavily frequented by pilgrims, and the large amount of plastic waste generated by them has become a major environmental concern. The PCB has taken this initiative to address the problem and ensure the Char Dham route remains a clean and sustainable destination for pilgrims.

## हेली सेवा से 26,564 यात्री कर चुके हैं केदारनाथ यात्रा

रुद्रप्रयाग, संवादादाता। केदारनाथ धाम की यात्रा के लिए हेलीकॉप्टर की उड़ानें लगाकर जारी है। अब तक हेलेरी सेवाओं से 26,564 तीर्थयात्री बाबा केदार के दर्शन कर चुके हैं। केदारवासी हेलेरीकांटर बुनियादी का लागू ले रहे हैं। केदारनाथ के लिए गुजराती, फाट, शेरवासी में 7 हेलेरीकांटर कर्मचारियों सेनाएं दे रहे हैं। गुजराती से ट्रांस भारत व आर्यन द्वारा सेवा दी जा रही है। जबकि फाट से पवनचर, ग्लोबल विक्टरी, शायी और शेरवासी से डिमांडिंग हेलेरी एजेंटों पर्यावरण सेवा दे रही है। हेलेरी सेवा के नोडल अधिकारी राहुल चौबे ने बताया कि 23 मई को पहले से 1149 श्रद्धालु केदारनाथ धाम पहुंचे जबकि 1146 तीर्थ यात्री वापस लौटे। 201

बदरीनाथ में बीस हजार से अधिक पहुंच रहे रोज

गोखर। बदरीनाथ धाम में हर रोज 20 हजार से अधिक श्रद्धालु पहुंच रहे हैं। बीकेटीसी के मीडिया प्रभारी डी डू गौरी गौड़ ने बताया कि यात्रा के रुद्रप्रयाग स्थित प्रयाग शुद्ध, मजहूर किण्व अमिनी, हिमालय काशी, भजन मंचि मारिका अमिनी, पाडा, किनेस की हल्ली नीवा सहित समेत अनेक हस्तिया बदरीनाथ दर्शन के लिए आ चुकी हैं।

तीर्थ यात्रियों को सहाय सेवा उपलब्ध कराई गई। उन्होंने बताया कि हेलेरीकांटर से केदारनाथ जाने वाले यात्रियों की संख्या 26,564 और वापस आने वाले यात्रियों की संख्या 25,869 है।

सिंगल यूज प्लास्टिक की निगरानी को टीम रवाना

देहरादून। चारधाम यात्रा मार्ग को प्लास्टिक कचरे से मुक्त रखने के लिए उत्तराखंड प्रदूषण नियंत्रण बोर्ड (पीसीबी) की ओर से बुधवार को तीन प्लास्टिक निरीक्षण एवं जागरूकता रथ रवाना किए गए। आईटी पार्क स्थित गौरा देवी पर्यावरण भवन से प्रमुख सचिव-वन और पीसीबी के सदस्य आरके सुधांशु एवं सदस्य सचिव सुशांत पटनायक ने इन रथों को हरी झंडी दिखाकर रवाना किया।

पटनायक ने बताया कि यह रथों में ऋषिकेश, उत्तरकाशी और रुद्रप्रयाग सहित पूरे रूट पर प्लास्टिक कचरे की निगरानी और रिपोर्टिंग करने की निगरानी और प्रचार-प्रसार के लिए करीब जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

## चारधाम रूट पर उत्तराखंड प्रदूषण नियंत्रण बोर्ड के तीन रथ रवाना

सिंगल यूज प्लास्टिक निरीक्षण, प्रवर्तन और प्रचार-प्रसार के लिए करीब जगमरुक, उत्तरकारी, रुद्रप्रयाग और ऋषिकेश बेस स्टेशन से कचरे की मॉनिटरिंग और रिपोर्टिंग करेगी मोबाइल वैन

देहरादून। चारधाम यात्रा मार्ग को प्लास्टिक कचरे से मुक्त रखने के लिए उत्तराखंड प्रदूषण नियंत्रण बोर्ड (पीसीबी) की ओर से बुधवार को तीन प्लास्टिक निरीक्षण एवं जागरूकता रथ रवाना किए गए। आईटी पार्क स्थित गौरा देवी पर्यावरण भवन से प्रमुख सचिव-वन और पीसीबी के सदस्य आरके सुधांशु एवं सदस्य सचिव सुशांत पटनायक ने इन रथों को हरी झंडी दिखाकर रवाना किया।

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उत्तराखंड प्रदूषण नियंत्रण बोर्ड के तीन रथ रवाना

बारिश और कोहरे के बीच सोनप्रयाग से केदारनाथ भेजे गए 13090 श्रद्धालु

दरशन से सनाना धर्म के प्रति आस्था और बढ़ गई: कांगना



सिंगल यूज प्लास्टिक जागरूकता रथों को रवाना करने प्रमुख सचिव वन

